**RAILWAYS** THE MINISTER OF (SHRI C. M. POONACHA): (a) No.

(b) Does not arise.

4067

## IMPORT OF NARROW GAUGE DIESEL **ENGINES**

886. SHRI T. V. ANANDAN: Will the Minister of RAILWAYS be pleased to state:

- (a) the total number of narrow gauge diesel engines so far imported by Railways;
- (b) the number of engines which are in use at present; and
- (c) the names of the zonal Railways to which the engines were allotted?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) 35 Nos. including 2 Nos. for Vizagapatam Port

- (b) 33 Nos.
- (c) Central Railway. . 3 Northern Railway . 15 South Eastern Railway 15

## HARASSMENT OF JUNIOR RAILWAY **EMPLOYEES**

887. SHRI M. P. BHARGAVA: Will the Minister of RAILWAYS be pleased to state;

- (a) whether any cases of harassment of junior Railway employees have come to his notice;
- (b) whether it is a fact that representations against harassment of junior members of the Railway staff are attended to; and
- (c) whether it is a fact that the Law Office at Varanasi under the control of Chief Commercial Superintendent is in a mess and numerous complaints about its working have been received in the Ministry?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) No.

- (b) No.
- (c) No such complaint has been received.

# to Questions PRIORITY INDUSTRIES SINCE DEVALUATION

888. SHRI A. G. KULKARNI: SHRI M. M. DHARIA:

Will the Minister of INDUSTRIAL DEVELOPMENT AND **COMPANY** AFFAIRS be pleased to state;

- (a) the number of industries which are being treated as priority industries devaluation; and
- (b) whether all the ancillary industries to such priority industries are alsp treated at par?

THE MINISTER OF **INDUSTRIAL** DEVELOPMENT AND **COMPANY** AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): (a) 59 industries are being treated as priority industries for the purpose of providing foreign exchange Cor imports of raw materials, components and machinery spares. A list of such industries is placed on the Table of the House.

(b) No industries other than those listed are treated as priority industries.

#### STATEMENT

Industries engaged in the manufacture of:

- 1. Motor Cycles.
- 2. Scooters.
- 3. Bicycles.
- 4. Mopeds.
- 5. Agricultural Tractors.
- 6. Agricultural machinery and implements.
- 7. Pumps.
- 8. Fertilizers.
- 9. Pesticides.
- 10. Basic metal iron and steel, copper, aluminium, zinc and lead.
- 11. Industrial and mining machinery.
- 12. Iron and steel castings, foldings, pipes and structures.
- 13. Internal combustion engines.
- 14. Machine tools and accessories.
- 15. Workshop machinery and equipment other than machine tools.
- 1C. Small tools including cutting tools, power tools and other workshop
- 17. Coated and bonded abrasives and polishing wheels.

- 18. Industrial furnaces.
- 19. Welding electrodes.
- 20. Ball and roller bearings.
- 21. Transformers, switchgears, motors, generators, power capacitors, rectifiers. relavs and electric stampings.
- 22. Electrical cables and wires.
- 23. Storage batteries, dry batteries.
- 24. Electronic components.
- 25. Construction and earth moving equipment.
- 26. Cranes and hoist blocks.
- 27. Industrial fasteners.
- 28. Wire ropes.
- 29. Scientific and industrial instruments.
- 30. Cement.
- 31. Organic and inorganic heavy chemicals.
- 32. Fine chemicals.
- 33. Pulp, paper and newsprint.
- 34. Synthetic rubber.
- 35. Tyres and tubes
- 36. Industrial explosives.
- 37. Industrial gases.
- 38. Drugs.
- 39. Medical and Surgical equipment and appliances.
- 40. Electro-medical and X-Ray equipment.
- 41. Refractories. fire bricks and insulators.
- 42. Commercial vehicles including jeeps and three wheelers.
- 43. Automobile ancillaries.
- 44. Trawlers, dredgers and fishing boats.
- 45. Leather and leather goods.
- 46. Optical and laboratory glass and glass wool.
- 47. Jute textiles.
- 48. Tea.
- 49. Coffee.
- 50. Canned and preserved fish.
- 51. Sanitary cans .
- 52. Paints and varnishes and enamels.
- 53. Man-made fibres.
- 54. Matches.
- 55. Telecommunications equipment.
- 56. Wagons.
- 57. Industrial refrigeration equipment.
- 58. Sugar.
- 59. Cotton textiles.

## LOAN FOR EXPANSION OF TRAVANCORK TITANIUM PRODUCTS

to Questions

- 889. SHRI B. V. ABDULLAH KOYA: Will the Minister of INDUSTRIAL DEVELOPMENT AND **COMPANY** AFFAIRS be pleased to state:
- (a) whether it is a fact that the Government of Kerala have approached the Union Government for a loan of Rs. 250 lakhs for the expansion programme of Travancore Titanium products; and
- (b) if so, what steps Government nave taken in the matter?

THE MINISTER OF INDUSTRIAL. DEVELOPMENT AND **COMPANY** AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): (a) Yes, Sir. The Government of Kerala has requested for Central assistance of Rs. 2.5 crores for expansion of the Titanium Factory at Trivandrum during the current Plan.

(b) A provision of Rs. 30 lakhs has been made in the Budget for 1967-68.

### PRECISION INSTRUMENT FACTORY IN KERALA

890. SHRI B. V. ABDULLAH KOYA: Will the Minister of INDUSTRIAL DEVELOPMENT AND **COMPANY** AFFAIRS be pleased to state:

- (a) the progress made in the setting up of the Precision Instrument Fac tory at Pudussery in the State of Kerala; and
  - (b) the details thereof?

INDUSTRIAL THE MINISTER OF AND DEVELOPMENT **COMPANY** AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): (a) and (b) The Civil Engineering Office established at Palghat are carrying out the detailed survey of the land and preliminary work at Plant site. The Kerala Government have initiated action for installing water supply connection to the site from Malampuzha Dam. Action is under way to process the finalisation